

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

230. IA/1430/2023 C.P. (IB)/775(MB)2021

IN THE MATTER OF

Piyush Jani (Resolution Professional)

... Petitioner

Vs

Sporta Technologies Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Due to paucity of time, the matter could not be taken up. List on **14.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/